

No.GOB(I) 2/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 15TH DECEMBER, 2020.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of Senior Civil Judge is ordered for administrative reasons and in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Smt. Reshma Jane Rodrigues	Senior Civil Judge, OOD, Registrar, Karnataka Real Estate Appellate Tribunal, Bengaluru. (ON REPATRIATION)	II Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Sri.Aravind N.V. – transferred)
2.	Sri. Aravind N.V.	II Addl. Chief Metropolitan Magistrate, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Registrar, Karnataka Real Estate Appellate Tribunal, Bengaluru (Vice Smt Reshma Jane Rodrigues – transferred)

BY ORDER OF THE HIGH COURT,

SD/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

01. The Prl. City Civil and Sessions Judge, Bengaluru City.

02. The Officers concerned with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation and appointment orders, respectively, from the Government and then proceed to take charge of their new posts, immediately.
03. The Court concerned.
04. The Accountant General in Karnataka, Bengaluru.
05. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
06. The Private Secretaries to the Hon'ble Administrative Judges for CMM Courts in Bengaluru and OOD Posts (Senior Civil Judge Cadre).
07. The Chairman, Karnataka Real Estate Appellate Tribunal, Bengaluru.
08. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Judicial) and Secretary to Hon'ble the Chief Justice.
09. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to webhost the said notification in the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

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18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The Secretary to Government, Department of Housing, Vikasa Soudha, Bengaluru.
20. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-560047.
21. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
22. The Section Officers of RPS/GOB-II/RSB/HVC/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
23. Spare copies.

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